

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.312**  
IA-2243/2022  
In  
IB-147(ND)/2021

**IN THE MATTER OF:**

Continental Carbon India Ltd.

**Vs.**

ASP Sealing Products Ltd.

**.... APPLICANT/PETITIONER**

**.... RESPONDENT**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 31.01.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Upender Thakur, Mr. Yashashvi Vashishtha, Ms.  
Visakha U Thankur, Advocates, Mr. Shaswat Gaur, AR

For the Respondent : Mr. Ashutosh Gupta, Mr. Yatharth Jain, Advocates

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble  
Members.

Put up on 23.02.2024.

**-SD-**  
**(Court Officer)**